NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No.946/(MAH)/2017 CA No.

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.05.2017

NAME OF THE PARTIES:

Honest Security Services

V/s.

Derby Developers Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME

DESIGNATION

30 Adv. Prem Adv. for Petition Drew Pa

For Adv. Ram Vers - Panday

ORDER T.C.P. NO. 946/I&BP/NCLT/MB/MAH/2017

- 1. The Learned Representatives of the Petitioner is present. He is seeking time to comply with the provisions of the I&BP Act and to file Form No. 5.
- 2. He is directed to place on record the Affidavit of Service of the Notice and Form No. 5 on the Debtors.
- 3. The matter is now listed for hearing on 25th of July, 2017.

Sd/-

M.K. Shrawat Member (Judicial)

Dated: 03.05.2017